

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(CAA)-166,167&141(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: CP 166 - Ajitami Plantations Pvt. Ltd.
CP 167 - Rose Mary Plantations Ltd.
CP 141 - Rich Roys Plantations Ltd.

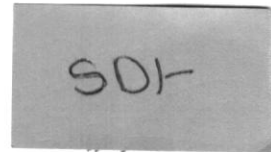
SECTION : 230-232 of the Companies Act, 2013.

ORDER

Owing to paucity of time, list this matter on **27.09.2018**.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)